

Fourteenth Loksabha**Session : 5****Date : 25-08-2005**

Participants : [Fatmi Shri Moh. Ali Ashraf](#), [Singh Smt. Kanti](#), [Handique Shri Bijoy Krishna](#), [Chidambaram Shri P.](#), [Handique Shri Bijoy Krishna](#), [Gupta Shri Prem Chand](#), [Bhardwaj Shri H.R.](#), [Ramdoss Dr. Anbumani](#), [Muttemwar Shri Vilas Baburao](#), [Taslimuddin Shri](#), [Paswan Shri Ram Vilas](#), [Handique Shri Bijoy Krishna](#), [Chidambaram Shri P.](#), [Kumar Smt. Meira](#), [Patil Smt. Suryakanta](#), [Bhuria Shri Kantilal](#), [Elangovan Shri E.V.K.S.](#)

Title :Papers laid on the Table by member/Minister.

1200 hours

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) अध्यक्ष महोदय, मैं इंडियन ड्रग्स एंड फार्मास्युटिकल्स लिमिटेड के वा 2002-2003 और 2003-2004 के वार्षिक प्रतिवेदनों तथा लेखापरीक्षित लेखाओं को संबंधित लेखा वॉ की समाप्ति के पश्चात् नौ माह की निर्धारित अवधि के भीतर सभा पटल पर न रखे जाने के कारण बताने वाले विवरण की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 2769/2005)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE) On behalf of Shri S. Jaipal Reddy, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2004, alongwith Accounts, under sub-section (1) of section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2004.

(Placed in Library, See No. LT 2770/2005)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 21 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:-

- (i) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2000-2001, together with Audit Report thereon.
- (ii) Annual Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2001-2002, together with Audit Report thereon.

- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2771/2005)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2003-2004.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2003-2004, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Higher Tibetan Studies, Sarnath, for the year 2003-2004.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 2772/2005)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) I beg to lay on the Table a copy of the Outcome Budget-2005-2006 (Hindi and English versions).

(Placed in Library, See No. LT 2773/2005)

Sir, with your permission, may I say this? This is a historic document. We are doing it for the first time.
... (*Interruptions*)

MR. SPEAKER: Please listen to him. This is an important announcement the hon. Minister is making.

SHRI P. CHIDAMBARAM: The Government is doing it for the first time. We hope this will become an annual practice. This may not be the most perfect document but it is, I believe, a great beginning and as the years go by, this Outcome Budget will become as important as Annual Budget presented in this House.

MR. SPEAKER: Thank you for this innovation.

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Now that the Outcome Budget is presented, there should be some time for discussion.

MR. SPEAKER: Yes, of course.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE) On behalf of Shri Shankarsinh

Vaghela, I beg to lay on the Table a copy of the Notification No. S.O. 877 (E) (Hindi and English versions) published in Gazette of India dated the 23rd June, 2005 constituting an Advisory Committee consisting of Chairman and Members, mentioned therein, issued under section 4 of the Handloom (Reservation of Articles for Production) Act, 1985.

(Placed in Library, See No. LT 2774/2005)

THE MINISTER OF LAW & JUSTICE (SHRI H.R. BHARDWAJ) I beg to lay on the Table a copy of the First Annual Statement (Hindi and English versions) on pending Law Commission Reports.

(Placed in Library, See No. LT 2775/2005)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE) On behalf of Shri K. Chandra Shekhar Rao, I beg to lay on the Table a copy of the Employees' State Insurance (Central) (1st Amendment) Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R. 316 in weekly Gazette of India dated 12-18 September, 2004 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.

(Placed in Library, See No. LT 2776/2005)

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS) I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2003-2004.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 2003-2004, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Health and Family Welfare, New Delhi, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2777/2005)

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR) I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Renewable Energy Development Agency Limited and the Ministry of Non-Conventional Energy Sources for the year 2005-2006.

(Placed in Library, See No. LT 2778/2005)

THE MINISTER OF STATE OF THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA)
I beg to lay on the Table a copy of the Chartered Accountants (Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. 1-CA(7)/83/2005 in Gazette of India dated the 28th July, 2005 under section 30B of the Chartered Accountants Act, 1949.

(Placed in Library, See No. LT 2779/2005)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library, See No. LT 2780-2782/2005)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री तस्लीमुद्दीन) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library, See No. LT 2783-2785/2005)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI) I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2003-2004.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2003-2004, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2003-2004.
- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2786/2005)

(3) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Guwahati, for the year 2001-2002, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 2787/2005)

(5) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 2788/2005)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland University, Kohima, for the year 2003-2004.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nagaland University, Kohima, for the year 2003-2004.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 2789/2005)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Teacher Education, New Delhi, for the year 2003-2004.

(10) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 2790/2005)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): On behalf of Shri S. S. Palanimanickam, I beg to lay on the Table-

(1) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

(i) Report on the working and activities of the Syndicate Bank for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2791/2005)

(ii) Report on the working and activities of the United Bank of India for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2792/2005)

(iii) Report on the working and activities of the Indian Overseas Bank for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2793/2005)

(iv) Report on the working and activities of the Bank of India for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2794/2005)

(v) Report on the working and activities of the Indian Bank for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2795/2005)

(vi) Report on the working and activities of the Allahabad Bank for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2796/2005)

- (vii) Report on the working and activities of the Bank of Baroda for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2797/2005)

- (viii) Report on the working and activities of the Bank of Maharashtra for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2798/2005)

- (ix) Report on the working and activities of the Canara Bank for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2799/2005)

- (x) Report on the working and activities of the Central Bank of India for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2800/2005)

- (xi) Report on the working and activities of the Corporation Bank for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2801/2005)

- (xii) Report on the working and activities of the Oriental Bank of Commerce for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2802/2005)

- (xiii) Report on the working and activities of the UCO Bank for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2803/2005)

- (xiv) Report on the working and activities of the Union Bank of India for the year 2004-2005, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2804/2005)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Lucknow, for the year 2004-2005, alongwith Audited Accounts, under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1989.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Industries Development Bank of India, Lucknow, for the year 2004-2005.

(Placed in Library, See No. LT 2805/2005)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

- (i) The Central Excise (Second Amendment) Rules, 2005 published in Notification No. G.S.R. 196 (E) in Gazette of India dated the 31st March, 2005, together with an explanatory memorandum.
- (ii) The Authority for Advance Rulings (Customs, Central Excise and Service Tax) Procedure Regulations, 2005 published in Notification No. G.S.R. 12 (E) in Gazette of India dated the 10th January, 2005, together with an explanatory memorandum.
- (iii) G.S.R. 534 (E) published in Gazette of India dated the 12th August, 2005 together with an explanatory memorandum making certain amendments in the Notification No. 6/2002-CE (NT) dated the 1st August, 2002.

(Placed in Library, See No. LT 2806/2005)

- (4) A copy each of the following Notifications (Hindi and English versions) issued under various sections of the Central Excise Rules, 2002:-

- (i) G.S.R. 144 (E) published in Gazette of India dated the 1st March, 2005 together with an explanatory memorandum making certain amendments in the five Notifications mentioned therein.
- (ii) G.S.R. 251 (E) published in Gazette of India dated the 29th April, 2005 together with an explanatory memorandum making certain amendments in the Notification No. 43/2001-CE (NT) dated the 26th June, 2001.
- (iii) G.S.R. 313 (E) published in Gazette of India dated the 16th May, 2005 together with an explanatory memorandum making certain amendments in the earlier E.R. I, II and III forms to be in line with changes brought about in Indirect Taxes such as eight digit Tariff and new duty types like CENVAT and S.E.D.

(Placed in Library, See No. LT 2807/2005)

- (5) A copy of the Notification No. G.S.R. 527 (E) (Hindi and English versions) published in Gazette of India dated the 10th August, 2005 together with an explanatory memorandum seeking to confer on a Central Excise Officer the power of adjudging a penalty under Chapter V of the Finance Act, 1994 under sub-section (4) of section 94 of the said Act.

(Placed in Library, See No. LT 2808/2005)

- (6) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of Bikaner and Jaipur, State Bank of Mysore and State Bank of Travancore for the year 2004-2005, alongwith Audited Accounts and Auditors' Report thereon under sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959.

(Placed in Library, See No. LT 2809, 2810 & 2811/2005)

- (7) A copy of the Notification No. S.O. 924 (E) (Hindi and English versions) published in Gazette of India dated the 13th August, 2004 specifying the 14th day of August, 2004 as the prescribed date in relation to the Scheme for the amalgamation of the Global Trust Bank Limited with the Oriental Bank of Commerce, under sub-section (11) of section 45 of the Banking Regulation Act, 1949.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above[[m1](#)].

(Placed in Library, See No. LT 2812/2005)

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI MEIRA KUMAR) On behalf of Shrimati Subbulakshmi Jegadeesan, I beg to lay on the Table-

- (1) A copy of the National Trust for Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 478 (E) in Gazette of India dated the 18th July, 2005 under section 36 of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999.

(Placed in Library, See No. LT 2813/2005)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2002-2003.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Central Adoption Resource Agency, New Delhi, for the year 2002-2003, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Agency, New Delhi, for the year 2002-2003.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 2814/2005)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN) I beg to lay on the Table-

- (1) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2003-2004, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2003-2004.

(Placed in Library, See No. LT 2815/2005)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH) I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Women, New Delhi, for the year 2001-2002, alongwith Audited Accounts.
- (ii) A copy of the Action Taken Report (Hindi and English versions) on the recommendations contained in the Annual Report of the National Commission for Women, New Delhi, for the year 2001-2002.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Women, New Delhi, for the year 2001-2002.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2816/2005)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL) On behalf of Shri Namu Narain Meena, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 2003-2004

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2817/2005)
